

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTINGS: BILASPUR

Original Application No.203/00807/2018

Bilaspur, this Wednesday, the 05th day of December, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ajay Shanker Jha
S/o Late V.K. Jha
Aged about 58 years
Working as CCMPS/SECR/BSP
R/o Railway Officers Colony
Bilaspur (C.G.) 495004
Mobile No.9051296054

-Applicant

(By Advocate –**Shri A.V. Shridhar**)

V e r s u s

1. Union of India,
Through the Secretary
Department of Personnel and Training
North Block
New Delhi 110001

2. Public Enterprises Selection Board
Through its Secretary
Public Enterprises Selection Board
502 Block No.14
Public Enterprises Bhawan
CGO Complex
Lodhi Road
New Delhi 110003

- Respondents

(By Advocate –**Shri Vivek Verma**)

O R D E R (ORAL)
By Navin Tandon, AM:-

Learned counsel for the applicant submits that he has filed Miscellaneous Application No.203/01276/2018 for withdrawal of this Original Application.

2. M.A. is allowed.
3. This Original Application is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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